

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO. 26**

Dated Guwahati, the 15<sup>th</sup> May, 2020

Considering the changed scenario in the country and in view of certain relaxations provided in lockdown restrictions, and also taking notice of the fact that certain areas have been declared 'Containment Zones'/ 'Red Zones', Hon'ble the Chief Justice has been pleased to issue the following direction to be applied to all the Courts falling within the jurisdiction of the Gauhati High Court (in the States of Assam, Nagaland, Mizoram and Arunachal Pradesh):

1. There shall be 'Restricted Court Functioning' with 'Staggered Roster'.
2. The lawyers, litigants, court staff and any other person residing within the 'containment zones'/ 'red zones' in any of the States are expected to follow the orders passed by the administration; and not enter the court complexes till declaration of 'containment zones' in the area is lifted.

This direction shall be considered and read in continuance and partial modification of earlier directions.

**By Order,**

Sd/- Raktim Duarah

**REGISTRAR GENERAL**

**Memo No. HC. III - 06/2020 /1001-1028/G Dated 15<sup>th</sup> May, 2020**

**Copy to:**

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun. They are requested to forward this order amongst the respective District/ Subordinate Courts within their jurisdiction.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. The District & Sessions Judge, \_\_\_\_\_ Assam.
5. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

Contd..

7. The Member, MACT, \_\_\_\_\_, Assam.
8. The Presiding Officer, Special Court \_\_\_\_\_, Assam.
9. The Presiding Officer, Labour Court \_\_\_\_\_, Assam.
10. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
11. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
12. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.
13. The President/Secretary, All Assam Lawyers' Association, Guwahati.
14. The President/Secretary, Lawyers' Association, Guwahati.
15. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
16. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
18. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
19. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
20. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
21. The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
22. The A.O. (Judicial), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
23. The Court Masters, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
24. The Court Manager, Gauhati High Court, Guwahati.
25. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
26. The Chief Security Officer, Gauhati High Court, Guwahati.
27. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
28. The Gauhati High Court Notice Board, (Old Block & New Block).

  
15/5/20  
**REGISTRAR GENERAL**

  
15/5/20